

Fwd: Urgent Appeal for the Cessation of Stone Mining Activities Affecting Structural Integrity and Parasnath Wildlife Sanctuary

From : Sh. RAJA CHATTERJEE Registrar <registrarngt-kolkata@gov.in>

Mon, Apr 15, 2024 12:24 PM

Subject : Fwd: Urgent Appeal for the Cessation of Stone Mining Activities Affecting Structural Integrity and Parasnath Wildlife Sanctuary

To : Judicial Section <ngtjudicial-kolkata@gov.in>

Reply To : Sh. RAJA CHATTERJEE Registrar <registrarngt-kolkata@gov.in>

From: amarkumargupta07@gmail.com

To: "Registrar General" <rg.ngt@nic.in>, "Deputy Registrar" <dr.ngt@nic.in>, "Sh. RAJA CHATTERJEE Registrar" <registrarngt-kolkata@gov.in>

Sent: Monday, April 15, 2024 9:54:01 AM

Subject: Urgent Appeal for the Cessation of Stone Mining Activities Affecting Structural Integrity and Parasnath Wildlife Sanctuary

Honourable Members of the National Green Tribunal,

I am writing to you as a concerned citizen and a resident of the area adjacent to the Parasnath Wildlife Sanctuary, which has been adversely affected by the ongoing stone mining activities. It is with a sense of urgency that I implore you to consider the immediate cessation of these activities, which pose a significant threat not only to the structural integrity of our buildings but also to the rich biodiversity within the sanctuary.

The incessant mining operations have led to an alarming increase in seismic activities, causing cracks and damages to the foundations of our homes and public structures. This not only endangers the lives of the residents but also compromises the safety of our community. Furthermore, the ecological balance of the Parasnath Wildlife Sanctuary, a haven for numerous endemic species, is being disrupted. The noise, dust, and landscape changes due to mining are driving away wildlife, destroying habitats, and altering the natural behaviour of the fauna.

The sanctuary is not just a protected area; it is a vital part of our natural heritage, offering ecological, aesthetic, and spiritual value to our community. The preservation of this sanctuary is imperative for maintaining biodiversity and ensuring the survival of many species that are currently at the brink of extinction due to human activities.

I urge the Tribunal to take immediate action against the stone mining operations. The long-term environmental impact and the risk to human life far outweigh any short-term economic benefits that may be derived from these activities. It is our collective responsibility to safeguard our environment and ensure the well-being of all living creatures.

I trust that the National Green Tribunal will act promptly on this matter, considering the gravity of the situation and the irreversible damage that could ensue should these activities continue. I am willing to provide any further information required and am hopeful for a positive response in favour of protecting our environment and community.

Please find attachment regarding this issue - photographs and videos

Thank you for your attention to this critical matter.

Respectfully,

Am̄ar Kumar Gupta

Contact no – 8789937014

Vill – Amalkhori, Block – Topchanchi, District- Dhanbad, State- Jharkhand, pin code- 828402

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